GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1644

TO BE ANSWERED ON MARCH 06, 2018

EXTENSION OF PMAY

No. 1644 SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has decided to extend Pradhan Mantri Awas Yojana (PMAY) scheme to private houses and if so, the details thereof; and
- (b) whether the said subsidy is also applicable to individuals as well as the houses constructed by developers on private land and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) & (b): The Ministry of Housing & Urban Affairs has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission on 25.06.2015 with the aim of providing pucca house to the eligible beneficiaries by 2022. The Mission comprises four components viz In-Situ Slum Redevelopment (ISSR); Affordable Housing through Credit-Linked Subsidy; Affordable Housing in Partnership (AHP); and subsidy for Beneficiary-Led individual house construction (BLC). Private sector participation is envisaged under the Affordable Housing in Partnership and Slum Redevelopment components of the mission.

This Ministry has also developed 8 Public Private Partnership (PPP) models for affordable housing (6 on the public land and 2 on the private land). The State and Union Territory Governments can adopt these models as per their requirements to promote public private partnership in affordable housing.

Under the Credit Linked Subsidy Scheme (CLSS for EWS/LIG & CLSS for MIG) component of the Pradhan Mantri Awas Yojana (Urban) {PMAY[U]}, interest subsidy for housing loans is provided to eligible beneficiaries of Economically Weaker Section (EWS), Lower Income Group (LIG) & Middle Income Group (MIG). Benefits of interest subsidy are also admissible to eligible beneficiaries for the houses constructed by developers on private land.
